

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH

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REGIONAL BENCH – COURT NO. 1

**Service Tax Appeal No. 60075 of 2020**

[Arising out of Order-in-Original No. 21/2019-20/Commr./PP/FBD dated 31.10.2019  
passed by the Commissioner of Central goods & ST, Faridabad]

**M/s Lindstrom Services India Pvt Ltd**

133-A DLF Industrial Area Phase-I , Faridabad,  
Haryana- 121004

**.....Appellant**

*VERSUS*

**Commissioner of Customs, Excise and ST,  
Faridabad I**

Block D, New CGO Complex NH-IV, NIT, Faridabad,  
Haryana, 121001

**.....Respondent**

**APPEARANCE:**

Ms. Vandana Singh, Advocate for the appellant

Shri Aneesh Dewan, Authorized Representative for the respondent

**CORAM: HON'BLE MR. S. S. GARG, MEMBER (JUDICIAL)**

**HON'BLE MR. P. ANJANI KUMAR, MEMBER (TECHNICAL)**

**ORDER**

DATE OF HEARING: 27.03.2024

DATE OF DECISION: 27.03.2024

The appeal is allowed. For order see order of date passed in Service  
Tax Appeal No.60074 of 2020.

**(S. S. GARG)**  
**MEMBER (JUDICIAL)**

**(P. ANJANI KUMAR)**  
**MEMBER (TECHNICAL)**